HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

ORDER

No: 1261 of 2025 RG/GS Dated: 30/08/25

With respect to the High Court Order No. 1257 of 2025/RG dated 29.08.2025, queries have been raised by the Ld. Members of Bar with regard to the mode of payment of contribution/donation by them. It is clarified that the contributors may draw their Cheque in the name of Registrar General, High Court of J&K and Ladakh and deposit the same with the respective Registrar's Judicial.

The contributors may also transfer the amount online to account no. CD-0480010100000017 (JK Bank, High Court Complex, Srinagar) and after successful transfer, the contributors are requested to send an email to the Registrar General, High Court of J&K and Ladakh at rg.jkhc@indiancourts.nic.in along with their details, for acknowledgment.

By Order.

(Rajeev Gupta)

For Registrar General

Dated: 2008 2095

No: 48636 -56/RG/GS

Copy of the above forwarded to the:-

1. P	r. Secretary	/ to Hor	ı'ble th	e Chief	Justice,	High	Court	of J&K	and	Ladakh.
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2.	Secretary to Hon'ble Mr./Mrs. Justice
	for kind information of their Lordship's

- 3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
- Director, J&K Judicial Academy, Srinagar;
- 5. Registrar (I.T) Computers, High Court of J&K and Ladakh, Srinagar;
- 6. All Pr. District and Sessions Judges, UTs of J&K and Ladakh;
- 7. Director Finance, High Court of J&K and Ladakh, Srinagar;
- 8. President/Secretary, High Court Bar Associations, Jammu/Srinagar;
- 9. President/Secretary, District Bar Associations, UTs of J&K and Ladakh;for information
- 10.Incharge NIC, High Court of J&K and Ladakh, Srinagar, for information and with the request to upload same on the official web site of the High Court;

For Registrar General